Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 62 of 2011

Dated : 5th May, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Power Grid Corporation of India Limited **…. Appellant(s)**

Versus

C.E.R.C. & Ors. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran, Ms. Swapna Seshadri**

ORDER

The learned counsel for the Appellant seeks permission of this Court for withdrawal of this Appeal.

Accordingly, permission is granted. The Appeal is dismissed as withdrawn. It is open to the Appellant to seek appropriate remedy before the appropriate forum, if the circumstances so warrant.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS